

# ORISSA HIGH COURT

## FILING REPORT AS ON :13/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/20386/2025	SALGADIA HAPPY AND HOLY HOME SOCIETY VS ARUP KUMAR NAYAK,CHAIRMAN,PIONEERS' MINISTRY,KANDHAMAL	BISIKESAN PRADHAN VS	// ()	
2	D-BLAPL/14487/2025	SANJEET KUMAR VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	//0 () //	
3	D-BLAPL/14489/2025	SURYAKANTA MOHANTY @ PANDA VS STATE OF ODISHA	BISWAJIT SAHOO VS	ITAMATI /245 /2023 () //	
4	D-BLAPL/14490/2025	SAROJ MUNDA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /418 /2024 () //	
5	D-BLAPL/14491/2025	SHIBA BAG VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	SUNDARGARH SADAR /100 /2024 () //	AOR20220000264C202500005
6	D-BLAPL/14493/2025	ANADI BARIK VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /124 /2025 () //	
7	D-BLAPL/14500/2025	MAHESWAR SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHANDAPARA /97 /2025 () //	AOR20220003722C202500076
8	D-BLAPL/14503/2025	DIPU NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PALLAHARA /268 /2022 () //	
9	D-BLAPL/14507/2025	MAHESWAR LENKA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BARANGA /197 /2025 () //	
10	D-BLAPL/14508/2025	PARITOSH BANKA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /201 /2018 () //	AOR20220001487C202500008
11	D-BLAPL/14510/2025	MANOJ KUMAR NAYAK @ MANOJ KUMAR PRADEEP VS STATE OF ODISHA	ARTHAN SARKATHI DAS VS	BONTH /176 /2024 () //	AOD20240000364C202500085

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12	D-BLAPL/14514/2025	HEMANTA BISOI @ RABI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BANAPUR P.S. /68 /2025 () //	
13	D-BLAPL/14515/2025	FRANSIS TOPPO VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	DEOGARH /594 /2024 () //	
14	D-BLAPL/14517/2025	BANAMALI KOLTHIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /66 /2025 () //	
15	D-BLAPL/14518/2025	MAKHAN KUMAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MUNIGUDA /49 /2025 () //	AOR20220001631C202500130
16	D-BLAPL/14519/2025	BABU @ BABU SEKH MUSTAKIM @ SK. MUSTKIAMARIJEET MISHRA VS STATE OF ODISHA	 VS	AUL /706 /2025 () //	
17	D-BLAPL/14525/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	TIKABALI /80 /2025 () //	
18	D-BLAPL/14526/2025	SIMANCHAL JAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /55 /2025 () //	
19	D-BLAPL/14532/2025	SHOAIB KHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /52 /2025 () //	
20	D-BLAPL/14533/2025	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	BIRMITRAPUR /98 /2025 () //	
21	D-BLAPL/14534/2025	ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	TOMANDO /218 /2024 () //	
22	D-BLAPL/14535/2025	DEEPAK SA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /190 /2024 () //	AOR20220000263C202500028
23	D-BLAPL/14536/2025	RAHUL BAG	UMA SHANKAR PATEL	RAIBAGA /3 /2015	AOR20220000263C202500029

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/14544/2025	SESA @ SUSHANTA MALLIK	MANORANJAN DAS	BADAMBADI /116 /2025	AOR20220000053C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/14548/2025	CHAKARA @ CHAKRADHAR SAMAL	SADHAN MOHANTY	CUTTACK SADAR /145 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/14552/2025	GOPA NAYAK	SURENDRA KUMAR BISWAL	GOCHHAPADA /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/14553/2025	KARTIK GENJI	DIPTI RANJAN BHOKTA	POTTANGI /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/14557/2025	SAMARA MADKAMI	PRAMAYA KUMAR MOHARAJ	ORKEL /72 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/14558/2025	LIPU NAIK	SIVA SANKAR CHAINI	BASUDEVPUR /773 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/14559/2025	PANKAJ KUMAR	DUSHMANTA SAHOO	ADVA /88 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/14561/2025	LIPUN @ SANKARSAN GOUDA	JYOTIRMAYA SAHOO	K.NUAGAON /313 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/14566/2025	SANKAR NAIK	SUSANTA KUMAR BARAL	JAGANNATHA PRASAD /157 /2018	AOR20220001297C202500127
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/14568/2025	BIJAYA KUMAR CHHURA	JNYANANANDA PANDA	KEGAON /53 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/14569/2025	HEMANTA JANI	PVS NANAJI ACHARY	SUNABEDA /16 /2025	AOR20220000211C202500041
		VS	VS	()	

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35	D-BLAPL/14571/2025	STATE OF ODISHA RAJ BARIK VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /140 /2025 ()	AOD20240000391C202500020
36	D-BLAPL/14580/2025	STATE OF ODISHA TULARAM DHARUA @ TULU VS	BHABANI SHANKAR DASPARIDA VS	// NAWAPARA /103 /2020 ()	
37	D-BLAPL/14582/2025	STATE OF ODISHA SOMANATH NAIK @ NALUA VS	SAPAN KUMAR LENKA VS	// CDA-II /24 /2025 ()	
38	D-BLAPL/14583/2025	STATE OF ODISHA SOMANATH NAIK @ NALUA VS	SAPAN KUMAR LENKA VS	// CDA-II /15 /2025 ()	
39	D-BLAPL/14585/2025	STATE OF ODISHA SUBAS MUDULI VS	PUSPAMITRA MOHAPATRA VS	// KUJANGA /465 /2023 ()	
40	D-BLAPL/14589/2025	STATE OF ODISHA JULEISING TIYU VS	BISHNU PRASAD SARANGI VS	// DEOGARH /14 /2020 ()	
41	D-BLAPL/14593/2025	STATE OF ODISHA BINOD KIDO VS	MOHAN KUMAR SAHU VS	// DEOGARH /594 /2024 ()	
42	D-BLAPL/14598/2025	STATE OF ODISHA PURUSOTTAM SAHU VS	BISWAJIT MOHANTY VS	// //0 ()	
43	D-BLAPL/14603/2025	STATE OF ODISHA UMESH SINGH VS	AMIT BISWAL VS	// BALLIGUDA /96 /2023 ()	
44	D-BLAPL/14604/2025	STATE OF ODISHA RAMAKRUSHNA DIGAL VS	SURENDRA KUMAR BISWAL VS	// PHIRINGIA /137 /2024 ()	
45	D-CMAPL/20258/2025	STATE OF ODISHA DR.GURUMURTY NAYAK VS	ADV. VS	// // ()	
		STATE OF ODISHA		//	

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46	D-CMAPL/20277/2025	M.C. SIDDHESWAR BIDYAPITHA(HIGH SCHOOL), BAITOLI, JAJPUR VS STATE OF ODISHA	ADV. VS	// 0 //	
47	D-CMAPL/20283/2025	SIBARAM MAHARANA VS STATE OF ODISHA	ADV. VS	// 0 //	
48	D-CMAPL/20295/2025	SANGRAM KESHARI MOHAPATRA VS TAHASILDAR, NIMAPARA	ADV. VS	// 0 //	
49	D-CMAPL/20336/2025	PURANDAR BISWAL VS KUNI KRUSHNA BISWAL	ADV. VS	// 0 //	
50	D-CMAPL/20341/2025	SEELA VARGISH @ STELLA VERGHESE VS AMARNATH NAN	RANJAN KUMAR NAYAK VS	// 0 //	
51	D-CMP/20234/2025	BIJOY KUMAR DAS (BIJU) VS SATYAJIT DHAR MOHAPATRA	AMIYA KUMAR MOHANTY VS	// 0 //	
52	D-CMP/20236/2025	PRASEEP KUMAR NAYAK VS KRUSHAN CHANDRA SAHOO	SAMARENDRA MOHANTY VS	// 0 //	
53	D-CMP/20253/2025	SARITA MOHAPATRA VS BIMALA TATA	BHASKAR CHANDRA PANDA VS	// 0 //	
54	D-CMP/20274/2025	MANOJ KUMAR SAMANTA VS BRAJA KISHORE SINGHDEO	AMIT PRASAD BOSE VS	// 0 //	
55	D-CMP/20278/2025	PRAKASH CHANDRA KHAMARI VS PHAKIRA KHAMARI	AMIT PRASAD BOSE VS	// 0 //	
56	D-CMP/20368/2025	MARTHA BHARATI SWAIN VS PITAMBAR ROUT	NALINI KANTA SAHOO VS	// 0 //	
57	D-CMP/20373/2025	BIPIN MANJARI DASH	SIVA SANKAR CHAINI	//	

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		VS	VS	0	
		JAIRAM PRADHAN		//	
58	D-CMP/20377/2025	DEVI PRASAD MISHRA @ DEBI PRASAD MISHRA	SIDHARTHA MISHRA	//	
		VS	VS	0	
		GITANJALI SARANGI		//	
59	D-CMP/20388/2025	BABAJI CHANDRA KUANAR	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		SUDHAKAR SINGH		//	
60	D-CMP/20393/2025	BIDHAN CHANDRA ROY	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		PRATIMA DAS		//	
61	D-CMP/20398/2025	BHARATI BHUSAN RATH	BIKRAM RATH	//	
		VS	VS	0	
		SASI BHUSAN RATH		//	
62	D-CMP/20408/2025	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
		HIMANSU SEKHAR JENA		//	
63	D-CMP/20416/2025	BRAJA KISHORE BEHERA	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		GOBINDAJEW THAKURA BIJE DANDIMALA SAHI		//	
64	D-CMP/20419/2025	SWAYAMPRAVA SRUTAKIRTI BISWAL	BIKASH KUMAR ROUSTRAY	//	
		VS	VS	0	
		RAMESH BISWAL		//	
65	D-CMP/20426/2025	M/S. BANARASI DEVI CHARITABLE TRUST, CUTTACK	SOUBHABHARATI SUMAN BHUYAN	//	
		VS	VS	0	
		SHYAMLAL SHARMA		//	
66	D-CONTC/20232/2025	MOHAN CHARAN DHAR BADGAYAN	ADV.	//	
		VS	VS	0	
		ARBIND PADHI, IAS		//	
67	D-CONTC/20240/2025	SATYABRATA GIRI	ADV	//	AOD20250000180C202500063
		VS	VS	0	
		DR SANTOSH KUMAR PATRO, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BHADRAK		//	
68	D-CONTC/20287/2025	MANDA GURU	ADV.	//	
		VS	VS	0	

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69	D-CONTC/20290/2025	CHITHRA ARUMUGAM,IAS GAHADI SARAKA VS	ADV. VS	// // ()	
70	D-CONTC/20318/2025	CHITHRA ARUMUGAM,IAS VICTIM/INFORMANT VS	ADV. VS	// // ()	
71	D-CONTC/20321/2025	ANUSILA ROY,OJS ANIRUDHA SAHU VS	SIBA PRASAD PATI VS	// // ()	
72	D-CONTC/20330/2025	USHA PADHEE,PRINCIPAL SECRETARY RAJARAM BEHERA VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500126
73	D-CONTC/20333/2025	KHIRODA KUMAR BEHERA, TAHASILDAR, RAJNAGAR DILESWAR SUNYANI VS	ADV VS	// // ()	AOR20220001487C202500009
74	D-CONTC/20357/2025	MANOJ SATYAWAN MAHAJAN, COLLECTOR CUM ZILLA PARISHAD,SUNDARGARH SNEHAKANTA BARIK VS	ADV. VS	// // ()	
75	D-CONTC/20360/2025	BIJAY KUMAR MOHAPATRA,DIRECTOR HEALTH SERVICES,BBSR,KHURDHA N.SONAM SHILPA VS	ADV. VS	// // ()	
76	D-CONTC/20370/2025	DIGVIJAY KUMAR SINGH,DEPUTY INSPECTOR GENERAL,CISF SABITA PATEL VS	ADV. VS	// // ()	
77	D-CONTC/20375/2025	MANOJ SATYAWAN MAHAJAN,COLLECTOR AND DISTRICT MAGISTRATE,SUNDARGARH SADASIBA SWAIN VS	ADV. VS	// // ()	
78	D-CONTC/20382/2025	MRUTUNJAYA PANDA,REGISTRAR,UTKAL UNIVERSITY,VANI VIHAR,BBSR,KHORDHA RADHAMOHAN MISHRA VS	ADV. VS	// // ()	
79	D-CONTC/20401/2025	TINKUA PUTTA,TAHASILDAR URBASI MAHAPATRA VS	ADV. VS	// // ()	
		SHALINI PANDIT,COMM-CUM-SECRETARY		//	

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80	D-CONTC/20403/2025	MANASWINI PRIYADARSHINI PARIDA VS SHALINI PANDIT,COMM-CUM-SECRETARY	ADV. VS	// ()	
81	D-CONTC/20413/2025	SARAT KUMAR BEHERA VS SANJAY KUMAR SINGH,IAS	ADV. VS	// ()	
82	D-CONTC/20420/2025	NARENDRANATH BEURA VS MAHENDRA PANDA,SUB-COLLECTOR,BBSR,KHORDHA	SUJATA SAHOO VS	// ()	
83	D-CONTC/20448/2025	DR KEERTIDHARA DAS VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	RAJJEET ROY VS	// ()	AOR20220001462C202500060
84	D-CRLA/14511/2025	RANJIT NAHAK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	BANARAPAL /242 /2021 ()	
85	D-CRLA/14521/2025	SANTOSH KUMAR NAIK VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	KHAMAR /24 /2017 ()	
86	D-CRLA/14541/2025	SAHADEV JAYAPURIA VS STATE OF ODISHA	BHARATI DASH VS	RENGALI /30 /2017 ()	
87	D-CRLA/14556/2025	ULLASH BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NAUGAON /132 /2018 ()	
88	D-CRLA/14581/2025	DAITRAI BEHERA VS STATE OF ORISSA	LALATENDU SAMANTARAY VS	NIMAPADA /53 /2021 ()	
89	D-CRLA/14592/2025	ANIL SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NALCO /63 /2021 ()	
90	D-CRLA/14606/2025	DRONA PAHARIA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	BODEN /172 /2017 ()	
91	D-CRLMA/14538/2025	MADHUSUDAN MAJHI	PRASANTA KUMAR SAHOO	BHADRAK RURAL /343 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMA/14572/2025	BAPUNI NAYAK	ADV.	/ /0	
		VS	VS	()	
		STATE OF ORISSA		//	
93	D-CRLMC/14485/2025	DR.SHAMI SALIM	PUSPAMITRA MOHAPATRA	/ /0	
		VS	VS	()	
		IIC BIDANASI POLICE STATION, CUTTACK		//	
94	D-CRLMC/14492/2025	MINAKETAN KHUNTIA	SANKET TRIVEDY	PAIKMAL /117 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/14494/2025	CHHUTI MAJHI @ SHOBHAGINI MAJHI	BASUDEV BARIK	TUSRA /179 /2008	AOR20240000156C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/14496/2025	CHHUTI MAJHI @ SHOBHAGINI MAJHI	BASUDEV BARIK	TUSRA /181 /2008	AOR20240000156C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/14497/2025	KAILASH CHANDRA NAYAK	SURESH CHANDRA PRADHAN	DERABIS /74 /2010	AOR20220003509C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/14498/2025	TAPAS PRADHAN @ GUNIA	PRAKASH CHANDRA DASH	KENDRAPARA /121 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/14506/2025	RANAJIT BHATTACHARYA	SASWATA PATNAIK	SAHID NAGAR P.S. /189 /2023	AOD20240001090C202500011
	CRLMC/1752/2025	VS	VS	J.M.F.C.(III),BHUBANESWAR(Khordha )	
		STATE OF ODISHA		ICC/0005499/2024	
100	D-CRLMC/14539/2025	SUDARSAN MOHANTY	PRASANTA KUMAR SAHOO	BARGARH /336 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/14545/2025	KESHABA JAL	SANKAR PRASAD PADHI	DHAMA /137 /2018	AOR20230000459C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/14575/2025	TUSHAR KUMAR PATNAIK	RABINDRA NATH PRUSTY	/ /0	
		VS	VS	()	

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103	D-CRLMC/14577/2025	STATE OF ODISHA BISHNU KHUNTIA VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /144 /2004 ()	
104	D-CRLMC/14578/2025	STATE OF ODISHA S.NIRA REDDY @ S.NIRANJAN REDDY VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /252 /2021 ()	
105	D-CRLMC/14601/2025	STATE OF ODISHA SAROJ GADANAYAK VS	PRAKASH CHANDRA MISHRA VS	// NARASINGHPUR /36 /2015 ()	
106	D-CRLMC/14611/2025	STATE OF ODISHA M. MADHUSUDAN REDDY VS	MANOJ KUMAR MOHANTY VS	// NIHALPRASAD /116 /2025 ()	
107	D-CRLMP/14531/2025	STATE OF ODISHA NIRANJAN NATH VS	ARJUNA CHARANA BEHERA VS	// /0 ()	
108	D-CRLMP/14546/2025	STATE OF ODISHA COMMANDER SANJAY KUMAR ACHARYA VS	SOURAV DAS VS	// /0 ()	
109	D-CRLMP/14551/2025	STATE OF ODISHA CHHAYA SETHI VS	PANCHANAN SAHOO VS	// /0 ()	
110	D-CRLMP/14554/2025	STATE OF ODISHA MAHESWAR BEHERA VS	PANCHANAN SAHOO VS	// /0 ()	
111	D-CRLMP/14579/2025	STATE OF ODISHA PRAVA RANJAN MISHRA VS	CHINMAYA KUMAR NAYAK VS	// /0 ()	
112	D-CRLMP/14586/2025	ADDL. D.G. OF POLICE, CUTTACK KRUSHNA CHANDRA BEHERA VS	PARSURAM PANDA VS	// /0 ()	
113	D-CRLMP/14588/2025	STATE OF ODISHA PRANGYA PRADHAN VS	SURYA NARAYAN MISHRA VS	// /0 ()	
		INSPECTOR IN CHARGE OF LAXMISAGAR POLICE STATION, BBSR		//	

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114	D-CRLMP/14596/2025	SAKARA MARNI VS STATE OF ODISHA	ASTAMI TANDIA VS	// 0 //	
115	D-CRLREV/14528/2025	SUMAN SEKHAR ROUT VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /3 /2023
116	D-CRLREV/14540/2025	MUKESH KUMAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //	MALKANGIRI /292 /2023
117	D-CRP/20252/2025	JALADHARA PRADHAN VS STATE OF ORISSA	PRASHANTA KUMAR NAYAK VS	// 0 //	
118	D-FAO/20273/2025	SANKARSAN PANIGRAHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
119	D-FAO/20350/2025	RABINDRA NAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
120	D-FAO/20354/2025	RAMAKANTA LENKA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
121	D-FAO/20364/2025	BIKASH CHANDRA MOHANTY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
122	D-MATA/20262/2025	SAROJ KUMAR BEHERA VS AMITA PATRA	RABI NARAYAN MOHANTY VS	// 0 //	
123	D-MATA/20299/2025	SIDDHANTA PRADHAN VS SUBHASHMITA BEHERA	DEBIDUTTA MOHAPATRA VS	// 0 //	
124	D-MATA/20303/2025	SIDDHANTA PRADHAN VS SUBHASHMITA BEHERA	DEBIDUTTA MOHAPATRA VS	// 0 //	
125	D-MATA/20402/2025	BHABANI SAHU	RABINDRA KUMAR PATTANAIAK	//	AOD20240000968C202500003

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		VS	VS	0	
126	D-RPFAM/20417/2025	MANOJ KUMAR SAHUKAR HRUSHIKESHA PATRA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
127	D-RSA/20304/2025	BIJAYALAXMI PATRA BIRUPAKHYA TRIPATHY	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
128	D-RSA/20326/2025	SHARMISTHA PATTANAİK PUSPALATA TRIATHY	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
129	D-RSA/20352/2025	SIMANCHAL TRIPATHY BAHALA MAHAKUR	TRILOCHAN NANDA	//	
		VS	VS	0	
130	D-RSA/20411/2025	KUMARI KARAN RAIRANGAPUR MUNICIPALITY	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
131	D-RSA/20429/2025	JOGESWAR PRASAD RAM SOMANATH NAIK	BASUDEV PUJARI	//	
		VS	VS	0	
132	D-TRP(C)/20235/2025	MOHAN PATRA PRAGYAN PARIMITA SAHOO	SAROJ RANJAN SUBUDHI	//	
		VS	VS	0	
133	D-TRP(C)/20344/2025	SATYA RANJAN SAHOO NIBEDITA NAYAK	AMIYA RANJAN SWAIN	//	
		VS	VS	0	
134	D-TRP(C)/20427/2025	KISHAN KUMAR KHADIRATNA BIJAYA SEKHAR NAIK	GOURI KUMAR RATH	//	
		VS	VS	0	
135	D-TRP(C)/20449/2025	SWAYAMPRAVA NAYAK S.DANIEL CHINMAYEE BEHERA	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
136	D-TRPCRL/14605/2025	JAYANTI BEHERA BIJAYA SEKHAR NAIK	GOURI KUMAR RATH	PHULBANI TOWN /228 /2024	
		VS	VS	0	

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137	D-TRPCRL/14607/2025	SWAYAMPRAVA NAYAK S.DANIEL CHINMAYEE BEHERA VS JAYANTI BEHERA	DEEPAK RANJAN SUNDARAY VS	// RAJGANGPUR /236 /2021 ()	
138	D-TRPCRL/14610/2025	XXXXXXX VS XXXXXX	XXXXXX VS	//0 () //	
139	D-WA/20214/2025	STATE OF ODISHA VS RANJITA SAHOO	BIMBISAR DASH,A.G.A VS	// () //	LOD20240000172C202500245
140	D-WA/20216/2025	STATE OF ODISHA VS ASHOK KUMAR PATTANAYAK	SASWAT DAS,A.G.A VS	// () //	LOD20240000200C202500244
141	D-WA/20257/2025	STATE OF ODISHA VS URBASI MAHAPATRA	SASWAT DAS,A.G.A VS	// () //	LOD20240000194C202500243
142	D-WA/20264/2025	ICAR AGRICULTURE TECHNOLOGY APPLICATION RESEARCH AND TRAINING CENTRE, KOLKATA VS SAMIR KUMAR PATTANAIK	PRASANTA KUMAR MOHANTY VS	// () //	
143	D-WA/20270/2025	CASHINO TUDU VS MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD., BBSR	SHAKTI DATTA TRIPATHY VS	// () //	
144	D-WA/20334/2025	STATE OF ODISHA VS SUDHIR KUMAR BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //	LOD20240000200C202500243
145	D-WA/20335/2025	STATE OF ODISHA VS HARIHARA MISHRA	SASWAT DAS,A.G.A VS	// () //	LOD20240000194C202500245
146	D-WA/20447/2025	STATE OF ODISHA VS MANASWINI PRIYADARSHINI PARIDA	SASWAT DAS,A.G.A VS	// () //	LOD20240000172C202500246
147	D-WP(C)/20210/2025	ISWAR PRASAD MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// () //	AOD20220001936C202500023

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148	D-WP(C)/20211/2025	AKSHAYA KUMAR RAY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //	
149	D-WP(C)/20212/2025	SHANTILATA MOHANTY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500049
150	D-WP(C)/20213/2025 WP(C)/13809/2025	LAXMIDHAR NAHAK VS UNION BANK OF INDIA	SUSANTA SEKHAR MOHAPATRA VS	// () //	AOD20220004450C202500007
151	D-WP(C)/20215/2025	JHARANA PANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500048
152	D-WP(C)/20217/2025	SASMITA PRATAP VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500050
153	D-WP(C)/20218/2025	PRASANTA NANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// () //	AOR20220002374C202500089
154	D-WP(C)/20219/2025	CHANDRA VANU BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500042
155	D-WP(C)/20220/2025	PARAMESWAR SEN VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500041
156	D-WP(C)/20221/2025 WP(C)/13763/2025	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// () //	
157	D-WP(C)/20222/2025	S.N.CONSTRUCTION VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// () //	AOR20220001296C202500036
158	D-WP(C)/20223/2025	SABITA JENA VS R.T.O.BALESWAR	BRAJA MOHAN SARANGI VS	// () //	
159	D-WP(C)/20224/2025	ABINASH TRIPATHY	SRINIVAS MOHANTY	//	AOR20230000802C202500047

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/20225/2025	AMULYA CHARAN DAS	MANOJ PANIGRAHI	//	AOR20220001665C202500043
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/20226/2025	SAHOK KUMAR KAR	TAPAN KU. JENA SAMANTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/20227/2025	DR. LOPAMUDRA NANDA	LALATENDU SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/20228/2025	PRAHALLAD SETHY	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/20229/2025	ALOK KUMAR NAIK	TAMANNA PATNAIK	//	
	WP(C)/13806/2025	VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/20230/2025	SRIKANTA MAHARANA	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/20231/2025	KARUNAKAR NAYAK	MANOJ KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/20233/2025	SAMANT AJIT KUMAR MOHAPATRA	SAROJ RANJAN SUBUDHI	//	
		VS	VS	()	
		STATE OF ORISSA		//	
168	D-WP(C)/20237/2025	GANGADHAR KAUSHLYA	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/20238/2025	PRASANTA KUMAR DASH	KISHORE KUMAR MISHRA	//	AOD20250000498C202500010
	WP(C)/13872/2025	VS	VS	()	
		COMMISSIONER BERHAMPUR MUNICIPALITY CORPORATION, GANJAM		//	
170	D-WP(C)/20239/2025	JAYSHREE SINGHDEO	ABHISHEK DASH	//	
	WP(C)/13820/2025	VS	VS	()	

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171	D-WP(C)/20241/2025	STATE OF ODISHA MITHUN DIGAL VS	TRILOCHAN NANDA VS	// // 0	
172	D-WP(C)/20242/2025 WP(C)/13881/2025	STATE OF ODISHA HARA DIGAL VS	TRILOCHAN NANDA VS	// // 0	
173	D-WP(C)/20243/2025 WP(C)/13877/2025	STATE OF ODISHA ABHI DIGAL VS	TRILOCHAN NANDA VS	// // 0	
174	D-WP(C)/20244/2025 WP(C)/13879/2025	STATE OF ODISHA PITAR DIGAL VS	TRILOCHAN NANDA VS	// // 0	
175	D-WP(C)/20245/2025 WP(C)/13880/2025	STATE OF ODISHA ABHAYA DIGAL VS	TRILOCHAN NANDA VS	// // 0	
176	D-WP(C)/20246/2025	STATE OF ODISHA BIBEKANANDA SAHOO VS	RAMA KRISHNA BISOI VS	// // 0	AOD20240000311C202500040
177	D-WP(C)/20247/2025	STATE OF ODISHA SARAT KUMAR PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202500062
178	D-WP(C)/20248/2025 WP(C)/13843/2025	STATE OF ODISHA KRUSHNA JIBAN DASH VS	MANOJ KUMAR MOHANTY VS	// // 0	
179	D-WP(C)/20249/2025	STATE OF ODISHA BINOD KUMAR BAGH VS	TUSHAR KANTA NAYAK VS	// // 0	
180	D-WP(C)/20250/2025 WP(C)/13882/2025	STATE OF ODISHA SAMSAN DIGAL VS	TRILOCHAN NANDA VS	// // 0	
181	D-WP(C)/20251/2025	STATE OF ODISHA SURU MALI VS	TUSHAR KANTA NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/20254/2025	MADHAB PRADHAN VS STATE OF ODISHA	NISHIKANT MISHRA VS	// 0 //	
183	D-WP(C)/20255/2025	M/S. GANGADHAR JENA VS HINDUSTAN STEELWORKS CONSTRUCTION LTD	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500025
184	D-WP(C)/20256/2025	ABHAY KUMAR SAMAL VS THE STATE OF ODISHA	SHALAKA DAS VS	// 0 //	
185	D-WP(C)/20259/2025	SARAT CHANDRA MOHARANA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500099
186	D-WP(C)/20260/2025	RADHA MOHAN PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500100
187	D-WP(C)/20261/2025	MANAGING COMMITTEE OF CHAUDHURIKUDA U.P. VS STATE OF ODISHA	KUNOOL BARI SWAIN VS	// 0 //	
188	D-WP(C)/20263/2025	MANJULATA PANIGRAHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202500097
189	D-WP(C)/20265/2025	THAKURA TUDU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202500098
190	D-WP(C)/20266/2025	MANORANJAN BHOL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
191	D-WP(C)/20267/2025	BIJAY KUMAR SEN VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //	
192	D-WP(C)/20268/2025	BHABANI SHANKAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202500099
193	D-WP(C)/20269/2025	DR.SATYA NARAYAN MOHAPATRA	SARADA PRASANNA SARANGI	//	

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		VS	VS	()	
194	D-WP(C)/20271/2025	STATE OF ODISHA GAJENDRA NATH MURMU	KULDEEP MOHANTY	//	AOD20240000012C202500100
		VS	VS	()	
195	D-WP(C)/20272/2025	STATE OF ODISHA DIPTIMAYEE TRIPATHY	SUBHADUTTA ROURAY	//	
		VS	VS	()	
196	D-WP(C)/20275/2025	STATE OF ODISHA NILAMBAR SATPATHY	SAROJ KUMAR MISHRA	//	
		VS	VS	()	
197	D-WP(C)/20276/2025	STATE OF ODISHA POSHRAM SAHU	DHANANJAYA MUND	//	
		VS	VS	()	
198	D-WP(C)/20279/2025	STATE OF ODISHA RENU PRAVA MOHANTY	SAIBRATA RATH	//	
		VS	VS	()	
199	D-WP(C)/20280/2025	STATE OF ODISHA HARE KRUSHNA SAMAL	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
200	D-WP(C)/20281/2025	STATE OF ODISHA RABI NARAYAN PANDA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
201	D-WP(C)/20282/2025	STATE OF ODISHA PANKAJ PATEL	DHANANJAYA MUND	//	
		VS	VS	()	
202	D-WP(C)/20284/2025	STATE OF ODISHA PRAMOD KHUNTIA	DEBENDRA KUMAR DHAR	//	
		VS	VS	()	
203	D-WP(C)/20285/2025	STATE OF ODISHA RATNI HARIJAN	DHANANJAYA MUND	//	
		VS	VS	()	
204	D-WP(C)/20286/2025	STATE OF ODISHA BIJELAL SAGARIA	DHANANJAYA MUND	//	
		VS	VS	()	

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205	D-WP(C)/20288/2025	STATE OF ODISHA KANHAI LAL PATEL VS	DHANANJAYA MUND VS	// // 0	
206	D-WP(C)/20289/2025	STATE OF ODISHA DR.PRASANTA KUMAR MISHRA VS	PARSURAM MOHAPATRA VS	// // 0	
207	D-WP(C)/20291/2025	STATE OF ODISHA RAGHUNATH SAGARIA VS	DHANANJAYA MUND VS	// // 0	
208	D-WP(C)/20292/2025	STATE OF ODISHA MANU PODH VS	DHANANJAYA MUND VS	// // 0	
209	D-WP(C)/20293/2025	STATE OF ODISHA SUSIL KUMAR BEHERA @ PRADHAN VS	BASUDEV BARIK VS	// // 0	
210	D-WP(C)/20294/2025	STATE OF ODISHA OM SAI COLLEGE OF PHARMACY AND HEALTH SCIENCES, Bhubaneswar VS	INDRANIL RAMAN RAY VS	// // 0	
211	D-WP(C)/20296/2025	BERHAMPUR MUNICIPAL CORPORATION, BERHAMPUR, GANJAM FAKIR MOHAN PANDA VS	MANOJ KUMAR MOHANTY (2) VS	// // 0	
212	D-WP(C)/20297/2025	STATE OF ODISHA HADIBANDHU SAMAL @ ANTARYAMI SAMAL VS	SUSANTA KUMAR ROUT VS	// // 0	
213	D-WP(C)/20298/2025 WP(C)/13887/2025	STATE OF ODISHA RUPALI PATTANAYAK VS	ARUN KUMAR PATRA VS	// // 0	
214	D-WP(C)/20300/2025	STATE OF ODISHA FAKIR MOHAN PANDA VS	MANOJ KUMAR MOHANTY (2) VS	// // 0	
215	D-WP(C)/20301/2025	STATE OF ODISHA PRASANNA KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// // 0 //	

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216	D-WP(C)/20302/2025	FAKIR MOHAN PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
217	D-WP(C)/20305/2025	SUDHIR KUMAR BAIBARTA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
218	D-WP(C)/20306/2025	GANESH RANJAN ROUT VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
219	D-WP(C)/20307/2025	SASMITA GOCHHAYAT VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
220	D-WP(C)/20308/2025	BIDYADHAR GOCHHAYAT VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
221	D-WP(C)/20309/2025	S.K. COMMUNICATIONS PRIVATE LIMITED VS UNION OF INDIA	ABINASH ACHARYA VS	// 0 //	
222	D-WP(C)/20310/2025	PRATIMA SAHU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //	
223	D-WP(C)/20311/2025	JAYAPRAKASH PRADHAN VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //	
224	D-WP(C)/20312/2025	BABA AKHANDALAMANI SELF HELP GROUP (SHG) VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
225	D-WP(C)/20313/2025	MAYADHAR NAIK VS THE COLLECTOR, MAYURBHANJ	SURESH KUMAR JENA VS	// 0 //	
226	D-WP(C)/20314/2025	MALATI SWAIN VS THE COLLECTOR, MAYURBHANJ	SURESH KUMAR JENA VS	// 0 //	
227	D-WP(C)/20315/2025	BIBHUTI BHUSANA ROUTARAY	GOPAL KRISHNA BEHERA	//	AOR20220001502C202500001

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		VS	VS	()	
228	D-WP(C)/20316/2025	STATE OF ODISHA SARBESWAR MANDAL	RAMAKANTA PANDA	//	AOD20240000348C202500016
		VS	VS	()	
229	D-WP(C)/20317/2025	THE MANAGING DIRECTOR, IDCO MANDAKINI DAS	SURESH KUMAR JENA	//	
		VS	VS	()	
230	D-WP(C)/20319/2025	THE COLLECTOR, MAYURBHANJ BHIMSEN MANGARAJ	SURESH KUMAR JENA	//	
		VS	VS	()	
231	D-WP(C)/20320/2025	THE COLLECTOR, MAYURBHANJ STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//	LOD20240000172C202500247
		VS	VS	()	
232	D-WP(C)/20322/2025	SOMANATH MALI @ NAIK JATADHARI SAHOO	UPASANA BAL	//	AOD20220004095C202500002
		VS	VS	()	
233	D-WP(C)/20323/2025	THE ADDL STATE TAX OFFICER, CT AND GST RAJKISHOR NAYAK	SAMARENDRA BAHADUR	//	
		VS	VS	()	
234	D-WP(C)/20324/2025	STATE OF ODISHA SUNIL KUMAR MAHAPATRA	SOHAN MISHRA	//	
		VS	VS	()	
235	D-WP(C)/20325/2025	STATE OF ODISHA PADMABATI MOHANTY	ULLASH CHANDRA MOHANTY	//	
		VS	VS	()	
236	D-WP(C)/20327/2025	STATE OF ODISHA KAMLESH SUBHASCHAND BARDIYA	UPASANA BAL	//	AOD20220004095C202500001
		VS	VS	()	
237	D-WP(C)/20328/2025	STATE TAX OFFICER, CT AND GST,BHUBANESWAR BJEM PARENTS ASSOCIATION, KHORDHA	AMIYA KUMAR MOHANTY (A)	//	
		VS	VS	()	
238	D-WP(C)/20329/2025	STATE OF ODISHA GOPAL PRADHAN	NIRANJAN LENKA	//	
	WP(C)/13886/2025	VS	VS	()	

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239	D-WP(C)/20331/2025	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0	
240	D-WP(C)/20332/2025	STATE OF ODISHA SIBA PRASAD SAHU VS	CHANDAN SAMANTARAY VS	// // 0	
241	D-WP(C)/20337/2025	STATE OF ODISHA KHIRESWAR PRADHAN VS	GOPAL PRASAD JENA VS	// // 0	
242	D-WP(C)/20338/2025	STATE OF ODISHA RATNAKAR KAMAR VS	DIPTI RANJAN BHOKTA VS	// // 0	
243	D-WP(C)/20339/2025	STATE OF ODISHA RAMAMANI DEVI VS	AKSHAYA KUMAR JENA VS	// // 0	
244	D-WP(C)/20340/2025	THE DIRECTOR, ECONOMIC AND STATISTICS, ODISHA, BBSR JUGAL KISHORE PANDA VS	AKSHAYA KUMAR JENA VS	// // 0	
245	D-WP(C)/20342/2025	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD(OPTCL) SUBRAT KUMAR SARANGI VS	DR.PURUSOTTAM CHULI VS	// // 0	
246	D-WP(C)/20343/2025	STATE OF ODISHA LAXMINARAYAN SAHOO VS	BIJAY KUMAR MISHRA VS	// // 0	
247	D-WP(C)/20345/2025	PROJECT DIRECTOR NHAI, KHURDA SUSHANTA KUMAR MOHANTY VS	DR.PURUSOTTAM CHULI VS	// // 0	
248	D-WP(C)/20346/2025	STATE OF ODISHA CHHATISH CHANDRA NAIK VS	AUROBINDA SAHOO VS	// // 0	
249	D-WP(C)/20347/2025	STATE OF ODISHA SUMANI PATABANDHA VS BULU SI	BISHNU BRATA SINGH VS	// // 0 //	

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250	D-WP(C)/20348/2025	NIHARBALA SAMANTARAY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
251	D-WP(C)/20349/2025	SATYABRATA MISHRA VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //	
252	D-WP(C)/20351/2025	PADMABATI SABAT VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //	
253	D-WP(C)/20353/2025	PRAMODINI RATH @ RATHA VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	// 0 //	
254	D-WP(C)/20355/2025	SWAPNA SAGAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
255	D-WP(C)/20356/2025	PADMANABHA BARIK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
256	D-WP(C)/20358/2025	BASANTA KUMAR PANDA VS STATE OF ODISHA	HRUSIKESH GHADAI VS	// 0 //	
257	D-WP(C)/20359/2025	BASANTI MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
258	D-WP(C)/20361/2025	MITHUN DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
259	D-WP(C)/20362/2025	SANATAN BARIK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
260	D-WP(C)/20363/2025	BHARATI SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
261	D-WP(C)/20365/2025	DEBENDRA BARIK	GYANA RANJAN MAHAPATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/20366/2025	SANTOSH KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/20367/2025	M/S EXECUTIVE SECURITY SERVICE PRIVATE LIMITED	DEBANAYA SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
264	D-WP(C)/20369/2025	KRUSHNACHANDRA SATAPATHY	JUDHISTHIR SAHOO	//	AOD20220003315C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/20371/2025	RAMANI RANJAN DHAL	ASHOK KUMAR ROUT	//	AOD20220003081C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/20372/2025	TATA BIMALA	TUKUNA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/20374/2025	SAROJ KUMAR SINGH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
268	D-WP(C)/20376/2025	BISHESWAR DASH		//	LOD20250000031C202500002
		VS	VS	()	
		STATE EDUCATION TRIBUNAL,ODISHA		//	
269	D-WP(C)/20378/2025	BHARATI PATRA	KISHORE KUMAR MISHRA	//	AOD20250000498C202500011
		VS	VS	()	
		COLLECTOR, GANJAM		//	
270	D-WP(C)/20379/2025	MADHUSMITA DAS	H.N.TRIPATHY	//	AOD20230000467C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/20380/2025	PRASANNA KUMAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
272	D-WP(C)/20381/2025	BOBY DAS	DEBRAT SETHY	//	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :13/05/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
273	D-WP(C)/20383/2025	SUPERINTENDENT CGST KORAPUT CIRCLE , KORAPUT RAJESH MILA KHOSLA VS	DEBRAT SETHY VS	// // 0	
274	D-WP(C)/20384/2025	ADDL STATE TAX OFFICER, CT AND GST KORAPUT CIRCLE, KORAPUT PRADEEP KUMAR DASH VS	SAIBRATA RATH VS	// // 0	
275	D-WP(C)/20385/2025	STATE OF ODISHA MEETANJALI MOHANTY VS	SANGRAM JENA VS	// // 0	
276	D-WP(C)/20387/2025	STATE OF ODISHA SURENDRA NATH GHODA @ MOHANTY VS	ATMAJIT MANMITH DAS VS	// // 0	
277	D-WP(C)/20389/2025	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	SAIBRATA RATH VS	// // 0	
278	D-WP(C)/20390/2025	STATE OF ODISHA SABITA SAHU VS	KOUSIK ANANDA GURU VS	// // 0	
279	D-WP(C)/20391/2025	STATE OF ODISHA NIRMALJEET GULZAR PADHI VS	KOUSIK ANANDA GURU VS	// // 0	
280	D-WP(C)/20392/2025	STATE OF ODISHA BISHNU SUNA VS	SANGRAM JENA VS	// // 0	
281	D-WP(C)/20394/2025	STATE OF ODISHA PRABODHA KUMAR SAMAL VS	SANGRAM JENA VS	// // 0	
282	D-WP(C)/20395/2025	STATE OF ODISHA M/S. NRUSINH CHARAN SAHU, DHENKANAL VS	KAJAL SAHOO VS	// // 0	
283	D-WP(C)/20396/2025	JOINT COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE, ANGUL BASUDEV PRADHAN VS	SUBAS CHANDRA DAS VS	// // 0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL)		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/20397/2025	ABATAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
285	D-WP(C)/20399/2025	MAHESH KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
286	D-WP(C)/20400/2025	SURENDRA NAYAK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
287	D-WP(C)/20404/2025	PRADIPTA KUMAR NAYAK VS COMMISSIONER CONSOLIDATION, ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
288	D-WP(C)/20405/2025	GOLAPI PATRA @ GOLAPI BHUYAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
289	D-WP(C)/20406/2025	SUKANTI NAIK VS REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION BERHAMPUR, GANJAM	BISHNU PRASAD SARANGI VS	// 0 //	
290	D-WP(C)/20407/2025	ACHYUTA DAS @ ACHYUTANANDA DAS VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
291	D-WP(C)/20409/2025	SRI CHAKRADHAR RANASINGH VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
292	D-WP(C)/20410/2025	SANJIB KUMAR SHANDHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
293	D-WP(C)/20412/2025	SUMAN SEKHAR MAHANKUDA VS REGISTRAR, CIVIL COURTS, BERHAMPUR, GANJAM	SUBHADUTTA ROURAY VS	// 0 //	
294	D-WP(C)/20414/2025	DURGA PRASAD MAHANA @ DURGA PRASAD MAHANA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
295	D-WP(C)/20415/2025	RABINARAYAN MISHRA	SRIDHAR RATH	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/20418/2025	DIPTIMAYEE PANDA	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/20421/2025	BIRENDRA SAHU @ BINOD SAHU	BISWAJIT RANJAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/20422/2025	SATYABAN SAHOO	SUBHENDU KAR	//	
		VS	VS	0	
		STATE OF ORISSA		//	
299	D-WP(C)/20423/2025	GHANASHYAM JENA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/20424/2025	NIGAMANANDA MOHANTY	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
301	D-WP(C)/20425/2025	NABIN KUMAR DEY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/20428/2025	RAMESH BADI	BISWAJIT RANJAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/20430/2025	SGT DHANANJAY JENA (RETD)	SAMARENDRA BEURA	//	AOR20220001771C202500017
		VS	VS	0	
		UNION OF INDIA		//	
304	D-WP(C)/20431/2025	MOHAN CHARAN MEHER	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500024
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/20432/2025	BHABAGRAHI DEHURY	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
306	D-WP(C)/20433/2025	BANI SHATABDI DASH	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500058
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/20434/2025	UNION OF INDIA HRUDANANDA KHETI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// // 0 //	
308	D-WP(C)/20435/2025	DURYODHAN MOHANTY VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //	
309	D-WP(C)/20436/2025	KALANDI CHARAN MALLA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
310	D-WP(C)/20437/2025	PRASANNA PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
311	D-WP(C)/20438/2025	TRILOCHAN DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
312	D-WP(C)/20439/2025	SUKANTI NAYAK VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
313	D-WP(C)/20440/2025	ARATI BISWAL VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //	
314	D-WP(C)/20441/2025	ROHITASWA NAIK VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //	
315	D-WP(C)/20442/2025	ST. JOHN COLLEGE OF NURSING AND PARAMEDICAL SCIENCES, BALASORE VS UNION OF INDIA	ALOK KISHOR ROURI VS	// 0 //	
316	D-WP(C)/20443/2025	BHUBANESWAR PRADHAN VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
317	D-WP(C)/20444/2025	PRATAP CHANDDRA GIRI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	

# ORISSA HIGH COURT

FILING REPORT AS ON :13/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/20445/2025	URBASI DEI VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
319	D-WP(C)/20446/2025	EVERMATE INSTITUTE MEDICAL SCIENCE, BBSR VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //	
320	D-WP(C)/20450/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
321	D-WP(C)/20451/2025	RAJKISHORE NAYAK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
322	D-WP(C)/20452/2025	SC AND ST MILIT MANCH, ODISHA BARAGARH VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
323	D-WP(C)/20453/2025	NANDAKISHORE AGRAWAL VS ADDL TAHASILDAR, SAMBALPUR	SATYABADI MANTRY VS	// 0 //	
324	D-WP(C)/20454/2025	BENUDHR PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
325	D-WP(C)/20455/2025	RAMA CHANDRA RATH VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
326	D-WP(C)/20456/2025	ARATI SAHU VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //	
327	D-WP(C)/20457/2025	SUNAKAR MALIK @ MALLIK VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //	
328	D-WP(C)/20458/2025	ISWAR CHANDRA RATH VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //	
329	D-WP(C)/20459/2025	SUBAL BARAL	MIHIR KANTA RATH	//	



## ORISSA HIGH COURT

### FILING REPORT AS ON :13/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/14505/2025	STATE OF ODISHA PRIYABRATA DAS VS	ALOK KUMAR PANDA VS	// MANGALA BAG /130 /2025 ()	
342	D-ABLAPL/14509/2025	STATE OF ODISHA PAHALI @ PRAHALLAD GHADEI VS	SK. ZAFARULLA VS	// SORO /270 /2025 ()	
343	D-ABLAPL/14512/2025	STATE OF ODISHA PRACHITOSH MOHANTY VS	SK. ZAFARULLA VS	// MAHILA P.S. BUXIBAZAR /68 /2025 ()	
344	D-ABLAPL/14513/2025	STATE OF ODISHA SAGAR KIRTANIA VS	UMESH CHANDRA DORA VS	// M.V.79 /65 /2025 ()	
345	D-ABLAPL/14516/2025	STATE OF ODISHA SK. OSIM VS	ARIJEET MISHRA VS	// KENDRAPARA /99 /2025 ()	
346	D-ABLAPL/14520/2025	STATE OF ODISHA DHIRAJ KUMAR SHARMA VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /158 /2025 ()	
347	D-ABLAPL/14522/2025	STATE OF ODISHA ALOK KHATUA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /174 /2025 ()	
348	D-ABLAPL/14523/2025	STATE OF ODISHA SK. MUSTAK @ KUNU VS	NIBEDITA MOHANTY VS	// INDUSTRIAL ESTATE PS /109 /2025 ()	
349	D-ABLAPL/14524/2025	STATE OF ODISHA CHANDAN KUMAR DAS VS	RAMESH CHANDRA ROUT VS	// //0 ()	
350	D-ABLAPL/14527/2025	STATE OF ODISHA KRUSHNA CHANDRA MANDIA @ KRUSHNA MANDIAKSHAYA KUMAR SUBUDHI VS	VS	// DELANGA /160 /2021 ()	
351	D-ABLAPL/14529/2025	STATE OF ODISHA BANKANIDHI DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// RAIKIA /65 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/14530/2025	NIRANJAN MALIK VS STATE OF ODISHA	GIRIDHARI ROUT VS	BASUDEVPUR /320 /2025 () //	
353	D-ABLAPL/14537/2025	MAHENDRA BEHERA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	PHULBANI SADAR /163 /2024 () //	
354	D-ABLAPL/14542/2025	DEBASIS ACHARYA VS STATE OF ODISHA	SUBHANKAR DAS VS	KHANDAGIRI P.S. /276 /2025 () //	
355	D-ABLAPL/14543/2025	PURNA CHANDRA NAIK VS STATE OF ODISHA	RAJJEET ROY VS	JODA /113 /2025 () //	AOR20220001662C202500045
356	D-ABLAPL/14547/2025	BIRAT RANA VS STATE OF ODISHA	BASUDEV BARIK VS	TUSRA /69 /2025 () //	AOR20240000156C202500006
357	D-ABLAPL/14549/2025	SIBA KHOSALA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /55 /2025 () //	
358	D-ABLAPL/14550/2025	PURNACHANDRA SANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /88 /2025 () //	
359	D-ABLAPL/14555/2025	NARAHARI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAMBHA (KHALLIKOTE) /619 /2023 () //	
360	D-ABLAPL/14560/2025	DILLIP KUMAR MAHARANA VS STATE OF ODISHA	ASHUTOSH MISHRA VS	MAHILA P.S. BUXIBAZAR /28 /2025 () //	
361	D-ABLAPL/14562/2025	MAMATA BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIRIDI PS /87 /2025 () //	
362	D-ABLAPL/14563/2025	CHANDAN BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /188 /2023 () //	
363	D-ABLAPL/14564/2025	SARADA PRASAD KANDI	PRIYA RANJAN SINGH	BIRIDI PS /87 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/14565/2025	IQBAL SHEKHANI @ IQBAL BHAI JUSAB BHAI SHEKHANI	ABHIRAM KUMAR MOHAPATRA	RAJGANGPUR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/14567/2025	SUJIT KUMAR PATRA	ALOK KUMAR MOHAPATRA	SAMBALPUR TOWN /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/14570/2025	ANAM KAR	PRASANT KUMAR BARIK	NANDIPADA /101 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/14573/2025	RINA PATRA	RAMESH AGARWAL	PATTAPUR (DIGAPAHANDI) /180 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/14574/2025	SUMAN BEURA	RABINDRA NATH PRUSTY	KHUNTUNI /209 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/14576/2025	MD. MANSUR RAZA	SUBHRANSU BHUSAN MOHANTY	LALBAG /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/14587/2025	BISHAL SAHU	SATYAM DAS PATTANAIAK	BARBIL /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/14590/2025	RABINDRA KHATUA	BIJAY KUMAR BEHERA	CHANDAKA P.S. /126 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/14591/2025	SANTOSH KUMAR MUDULI	BIJAY KUMAR BEHERA	CHANDAKA P.S. /126 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/14594/2025	BHARAT JAIN	MANAS KUMAR CHAND	TITILAGARH /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/14595/2025	MAMATA MOHAPATRA	SUKANTA KUMAR NAYAK	BANSADA /14 /2023	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/14597/2025	STATE OF ODISHA RAJENDRA KENDRUKA VS	BIJAYA KUMAR RAGADA VS	// NARAYANPATNA /1 /2014 ()	
376	D-ABLAPL/14599/2025	STATE OF ODISHA RAJENDRA KENDRUKA VS	BIJAYA KUMAR RAGADA VS	// NARAYANPATNA /1 /2014 ()	
377	D-ABLAPL/14600/2025	STATE OF ODISHA MADHURI JENA VS	SUKANTA KUMAR NAYAK VS	// BANSADA /14 /2023 ()	
378	D-ABLAPL/14602/2025	STATE OF ODISHA TRILOCHAN PARIDA VS	RABINDRA NATH PANDA VS	// / /0 ()	
379	D-ABLAPL/14608/2025	STATE OF ODISHA JAGADISH LAHAR VS	MITHUN DAS VS	// JHUMPURA /104 /2024 ()	
380	D-ABLAPL/14609/2025	STATE OF ODISHA NARENDRA @ BABULA @ NARASINGHA AGRAWAL VS	CHANDAN SAIN VS	// CHAMPUA /80 /2010 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :13/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/20252/2025 CRP/ /	JALADHARA PRADHAN MP	PRASHANTA KUMAR NAYAK	41/2025
2	D-TRPCRL/14605/2025 TRPCRL/ /	BIJAYA SEKHAR NAIK MP	GOURI KUMAR RATH	41/2025
3	D-TRPCRL/14607/2025 TRPCRL/ /	S.DANIEL CHINMAYEE BEHERA MP	DEEPAK RANJAN SUNDARAY	42/2025
4	D-CRLMP/14579/2025 CRLMP/ /	PRAVA RANJAN MISHRA MP	CHINMAYA KUMAR NAYAK	115/2025
5	D-CRLMP/14596/2025 CRLMP/ /	SAKARA MARNI MP	ASTAMI TANDIA	116/2025
6	D-JCRLA/21938/2024 JCRLA/127/2024	GOVINDA CHHATRIA MP	BINAPANI TRIPATHY	128/2025
7	D-TRP(C)/20235/2025 TRP(C)/ /	PRAGYAN PARIMITA SAHOO MP	SAROJ RANJAN SUBUDHI	164/2025
8	D-TRP(C)/20344/2025 TRP(C)/ /	NIBEDITA NAYAK MP	AMIYA RANJAN SWAIN	165/2025
9	D-TRP(C)/20427/2025 TRP(C)/ /	BIJAYA SEKHAR NAIK MP	GOURI KUMAR RATH	166/2025
10	D-TRP(C)/20449/2025 TRP(C)/ /	S.DANIEL CHINMAYEE BEHERA MP	DEEPAK RANJAN SUNDARAY	167/2025
11	D-CONTC/18551/2024 CONTC/3454/2024	BIDYADHAR NAYAK MP	PREMRAJ GOUDA	197/2025
12	D-CONTC/20420/2025 CONTC/ /	NARENDRANATH BEURA MP	SUJATA SAHOO	198/2025
13	D-RPFAM/309/2022 RPFAM/309/2022	AKSHAYA KUMAR PANDA MP	M/S.RAJU KU. SATAPATHY,S.K.KANUNGO,R.SAHU,S.C.DEVDASH	227/2025
14	D-RPFAM/20417/2025 RPFAM/ /	HRUSHIKESHA PATRA MP	SUKANTA KUMAR NAYAK	228/2025
15	D-CMAPL/20258/2025 CMAPL/ /	DR.GURUMURTY NAYAK MP	ADV.	275/2025
16	D-CMAPL/20277/2025 CMAPL/ /	M.C. SIDDHESWAR BIDYAPITHA(HIGH SCHOOL), BATTO,JAJPUR MP		276/2025
17	D-CMAPL/20295/2025 CMAPL/ /	SANGRAM KESHARI MOHAPATRA MP	ADV.	277/2025
18	D-CMAPL/16985/2025 CMAPL/ /	RANGALATA KHATEI MP	ADV.	278/2025
19	D-CMAPL/16982/2025 CMAPL/ /	SUBAS CHANDRA MANSINGH MP	ADV.	279/2025
20	D-CMAPL/16987/2025 CMAPL/ /	SUKANTA CHARAN JENA MP	ADV.	280/2025
21	D-CMAPL/19160/2025 CMAPL/158/2025	M.C. OF PANDADO HIGH SCHOOL, PANDANAVI MP	ADV.	281/2025
22	D-MATA/20262/2025 MATA/ /	SAROJ KUMAR BEHERA MP	RABI NARAYAN MOHANTY	284/2025
23	D-MATA/99/2022 MATA/99/2022	SANCHITA BHATTACHARJEE MP	ANKITA MUKHERJI	285/2025
24	D-MATA/20299/2025 MATA/ /	SIDDHANTA PRADHAN MP	DEBIDUTTA MOHAPATRA	286/2025
25	D-MATA/20303/2025 MATA/ /	SIDDHANTA PRADHAN MP	DEBIDUTTA MOHAPATRA	287/2025
26	D-MATA/20303/2025	SIDDHANTA PRADHAN	DEBIDUTTA MOHAPATRA	

	MATA/ /	MP		288/2025
27	D-MATA/20402/2025	BHABANI SAHU	RABINDRA KUMAR PATTANAIAK	
	MATA/ /	MP		289/2025
28	D-CRLREV/14528/2025	SUMAN SEKHAR ROUT	DR. SIMANCHALLA RANJIT	
	CRLREV/ /	MP		411/2025
29	D-CRLREV/14528/2025	SUMAN SEKHAR ROUT	DR. SIMANCHALLA RANJIT	
	CRLREV/ /	MP		412/2025
30	D-CRLREV/14528/2025	SUMAN SEKHAR ROUT	DR. SIMANCHALLA RANJIT	
	CRLREV/ /	MP		413/2025
31	D-CRLREV/14404/2025	SANTOSH KUMAR SWAIN	SITANSHU MOHAN DWIBEDY	
	CRLREV/ /	MP		414/2025
32	D-FAO/599/2019	JAYAKRISHNA PRADHAN		423/2025
	FAO/599/2019	MP		
33	D-FAO/276/2019	DR.GURUMURTY NAYAK	M/S.K.MOHANTY	
	FAO/276/2019	MP		424/2025
34	D-FAO/140/2019	PARSURAM MOHANTA		425/2025
	FAO/140/2019	MP		
35	D-FAO/501/2015	STATE OF ORISSA		426/2025
	FAO/501/2015	MP		
36	D-FAO/393/2019	SAILABALA RATH		427/2025
	FAO/393/2019	MP		
37	D-FAO/599/2019	JAYAKRISHNA PRADHAN		428/2025
	FAO/599/2019	MP		
38	D-FAO/300/2018	STATE OF ORISSA		429/2025
	FAO/300/2018	MP		
39	D-FAO/300/2018	STATE OF ORISSA		430/2025
	FAO/300/2018	MP		
40	D-FAO/20273/2025	SANKARSAN PANIGRAHI	SAIBRATA RATH	
	FAO/ /	MP		431/2025
41	D-FAO/736/2020	HARAMANI BEHERA		432/2025
	FAO/736/2020	MP		
42	D-FAO/20350/2025	RABINDRA NAYAK	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		433/2025
43	D-FAO/20350/2025	RABINDRA NAYAK	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		434/2025
44	D-FAO/20354/2025	RAMAKANTA LENKA	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		435/2025
45	D-FAO/20354/2025	RAMAKANTA LENKA	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		436/2025
46	D-FAO/20364/2025	BIKASH CHANDRA MOHANTY	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		437/2025
47	D-FAO/20364/2025	BIKASH CHANDRA MOHANTY	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		438/2025
48	D-BLAPL/14363/2025	SUDARSHAN DASH	PUSPAK KUMAR SAHOO	
	BLAPL/5029/2025	MP		574/2025
49	D-BLAPL/13453/2023	NAJMUL HUSSAIN KHAN		575/2025
	BLAPL/13453/2023	MP		
50	D-BLAPL/13431/2023	AMINUL SHAIKH		576/2025
	BLAPL/13431/2023	MP		
51	D-BLAPL/2535/2025	TAPAN RANASINGH		577/2025
	BLAPL/972/2025	MP		
52	D-BLAPL/7136/2025	PIYARUL SAIKH		578/2025
	BLAPL/2784/2025	MP		
53	D-BLAPL/33714/2024	ARTABANDHU JENA		579/2025
	BLAPL/11391/2024	MP		
54	D-BLAPL/31564/2024	BHAGA@BHAGABATA PRADHAN		580/2025
	BLAPL/10744/2024	MP		
55	D-BLAPL/10312/2025	SUMANTHA NAHAK @ SUMANTA NAHAK	<del>COSUMANTA SAHOO</del>	581/2025
	BLAPL/3760/2025	MP		
56	D-BLAPL/26394/2024	AJAYA MOHAPATRA @ MUNA		582/2025
	BLAPL/8883/2024	MP		
57	D-BLAPL/11877/2025	SUSANTA KUMAR MALLA	JAYADEBA BEHERA	
	BLAPL/4213/2025	MP		583/2025

58	D-BLAPL/31252/2024 BLAPL/10572/2024	PRADIP @ PRADEEP BAG MP		584/2025
59	D-BLAPL/6018/2025 BLAPL/2718/2025	CHANDAN KUMAR RAY MP		585/2025
60	D-BLAPL/6077/2025 BLAPL/2531/2025	SAROJ KUMAR PANDA MP	SUJIT KUMAR DAS	586/2025
61	D-BLAPL/6080/2025 BLAPL/2532/2025	AUROBINDA SANTRA MP	SUJIT KUMAR DAS	587/2025
62	D-BLAPL/4079/2025 BLAPL/1930/2025	ASUTOSH CHAMPATY MP	SIDDHARTH GOUTAM DAS	588/2025
63	D-BLAPL/7993/2025 BLAPL/2941/2025	EPILI MITHUN @ MITHUN MP	SIBA RANJAN POLAI	589/2025
64	D-RSA/16236/2025 RSA/221/2025	GOKULANANDA BAISHAKH MP	TUSAR KUMAR MISHRA	715/2025
65	D-RSA/344/2004 RSA/344/2004	BAYA NAIK MP	M/S.S.P.MISRA	716/2025
66	D-RSA/344/2004 RSA/344/2004	BAYA NAIK MP	M/S.S.P.MISRA	717/2025
67	D-RSA/344/2004 RSA/344/2004	BAYA NAIK MP	M/S.S.P.MISRA	718/2025
68	D-RSA/20411/2025 RSA/ /	RAIRANGAPUR MUNICIPALITY MP	SUKANTA KUMAR NAYAK	719/2025
69	D-RSA/16933/2025 RSA/224/2025	GOVT. OF ODISHA MP	SABITA RANJAN PATNAIK,A.G.A	720/2025
70	D-RSA/20429/2025 RSA/ /	SOMANATH NAIK MP	BASUDEV PUJARI	721/2025
71	D-CMP/20234/2025 CMP/ /	BIJOY KUMAR DAS (BIJU) MP	AMIYA KUMAR MOHANTY	768/2025
72	D-CMP/20253/2025 CMP/ /	SARITA MOHAPATRA MP	BHASKAR CHANDRA PANDA	769/2025
73	D-CMP/20274/2025 CMP/ /	MANOJ KUMAR SAMANTA MP	AMIT PRASAD BOSE	770/2025
74	D-CMP/20278/2025 CMP/ /	PRAKASH CHANDRA KHAMARI MP	AMIT PRASAD BOSE	771/2025
75	D-CMP/19970/2025 CMP/777/2025	PRIYANKA KISHORE@KISHOR SINGH MP	RAKESH KUMAR DAS	772/2025
76	D-CMP/18745/2025 CMP/ /	MAYANK KUMARI DEO MP	LINGARAJ SARANGI	773/2025
77	D-CMP/17871/2025 CMP/680/2025	PHAKIRA KHAMARI MP	AMIT PRASAD BOSE	774/2025
78	D-CMP/17871/2025 CMP/680/2025	PHAKIRA KHAMARI MP		775/2025
79	D-CMP/17926/2025 CMP/677/2025	KANDURI CHARAN MOHARANA MP		776/2025
80	D-CMP/20368/2025 CMP/ /	MARTHA BHARATI SWAIN MP	NALINI KANTA SAHOO	777/2025
81	D-CMP/20373/2025 CMP/ /	BIPIN MANJARI DASH MP	SIVA SANKAR CHAINI	778/2025
82	D-CMP/20377/2025 CMP/ /	DEVI PRASAD MISHRA @ DEBI PRASAD MISHRA MP	DEBIPRATHA MISHRA	779/2025
83	D-CMP/20388/2025 CMP/ /	BABAJI CHANDRA KUANAR MP	TUSAR KUMAR MISHRA	780/2025
84	D-CMP/20388/2025 CMP/ /	BABAJI CHANDRA KUANAR MP	TUSAR KUMAR MISHRA	781/2025
85	D-CMP/20393/2025 CMP/ /	BIDHAN CHANDRA ROY MP	DWARIKA PRASAD MOHANTY	782/2025
86	D-CMP/20398/2025 CMP/ /	BHARATI BHUSAN RATH MP	BIKRAM RATH	783/2025
87	D-CMP/20398/2025 CMP/ /	BHARATI BHUSAN RATH MP	BIKRAM RATH	784/2025
88	D-CMP/20426/2025 CMP/ /	M/S. BANARASI DEVI CHARITABLE TRUST MP	SOURAV KUMAR BHUYAN	785/2025
89	D-BLAPL/38112/2024	RAJA @ JITENDRA BEHERA		

	ABLAPL/14684/2024	MP		997/2025
90	D-ABLAPL/3830/2025	JADABANANDA MALLICK		
	ABLAPL/1527/2025	MP		998/2025
91	D-ABLAPL/10742/2025	DAITARI SAHOO	SUMANTA MALIK	
	ABLAPL/4200/2025	MP		999/2025
92	D-ABLAPL/4965/2024	SURESH BISWAL		
	ABLAPL/2045/2024	MP		1000/2025
93	D-ABLAPL/29270/2024	DAKTAR @ DAKTOR BEHERA	DIBYA PRAKASH MISHRA	
	ABLAPL/10867/2024	MP		1001/2025
94	D-ABLAPL/10131/2025	KHALI PRADHAN		
	ABLAPL/4079/2025	MP		1002/2025
95	D-ABLAPL/8929/2021	RAMESH MANDIA @ RAMU MANDIA	AKSHAYA KUMAR SUBUDHI	
	ABLAPL/8929/2021	MP		1003/2025
96	D-ABLAPL/9463/2025	MANAS PALLEI		
	ABLAPL/3613/2025	MP		1004/2025
97	D-ABLAPL/27347/2024	HASIB KHAN	BIJAY KUMAR BEHERA	
	ABLAPL/10088/2024	MP		1005/2025
98	D-ABLAPL/13054/2025	B.SANKAR NARAYAN SUBUDHI @ B. SANKAR NARAYAN		
	ABLAPL/5238/2025	MP		1006/2025
99	D-ABLAPL/7615/2021	BISHNU BEHERA @ BISHNU PRIYA BEHERA	BIRAJA PRASAD NANDA	
	ABLAPL/7615/2021	MP		1007/2025
100	D-ABLAPL/21434/2024	EKALABYA MUNA		
	ABLAPL/7757/2024	MP		1008/2025
101	D-MACA/882/2023	PRAKASH CHANDRA SUBUDHI	DEBASISH PATNAIK	
	MACA/882/2023	MP		1320/2025
102	D-MACA/882/2023	PRAKASH CHANDRA SUBUDHI	DEBASISH PATNAIK	
	MACA/882/2023	MP		1321/2025
103	D-MACA/16780/2025	ITISHREE SAMANTARAY	DEBASISH PATNAIK	
	MACA/ /	MP		1322/2025
104	D-MACA/18049/2025	JUDHISTER BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		1323/2025
105	D-CRLMC/14492/2025	MINAKETAN KHUNTIA	SANKET TRIVEDY	
	CRLMC/ /	MP		1323/2025
106	D-MACA/18049/2025	JUDHISTER BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		1324/2025
107	D-CRLMC/5498/2025	RABINDRA SING		
	CRLMC/797/2025	MP		1324/2025
108	D-MACA/19701/2025	MANAGER, NATIONAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1325/2025
109	D-CRLMC/38107/2024	PROMOD @ PRAMOD KUMAR MOHANTY	BIRAJA PRASAD NANDA	
	CRLMC/4877/2024	MP		1325/2025
110	D-MACA/6264/2025	CHOLA MS GENERAL INSURANCE COMPANY LTD.	P.DUTTA	
	MACA/292/2025	MP		1326/2025
111	D-CRLMC/14506/2025	RANAJIT BHATTACHARYA	SASWATA PATNAIK	
	CRLMC/1752/2025	MP		1326/2025
112	D-MACA/54619/2024	CHOLA MS GENERAL INSURANCE CO. LTD.	P.DUTTA	
	MACA/160/2025	MP		1327/2025
113	D-CRLMC/14506/2025	RANAJIT BHATTACHARYA	SASWATA PATNAIK	
	CRLMC/1752/2025	MP		1327/2025
114	D-CRLMC/14539/2025	SUDARSAN MOHANTY	PRASANTA KUMAR SAHOO	
	CRLMC/ /	MP		1328/2025
115	D-MACA/54582/2024	CHOLA MS GENERAL INSURANCE CO LTD.	P.DUTTA	
	MACA/158/2025	MP		1328/2025
116	D-MACA/6250/2025	CHOLA MS GENERAL INSURANCE CO. LTD.	P.DUTTA	
	MACA/289/2025	MP		1329/2025
117	D-CRLMC/11682/2025	SABITA PATRA	DIBYENDU CHAKRABARTY	
	CRLMC/ /	MP		1329/2025
118	D-MACA/607/2020	ORIENTAL INSURANCE CO. LTD		
	MACA/607/2020	MP		1330/2025
119	D-CRLMC/12364/2025	ANTARYAMI SAHU	BIDYADHAR MANSING	
	CRLMC/ /	MP		1330/2025
120	D-MACA/18209/2025	PITAMBAR ADJUED	SURAJ MOHANTY	
	MACA/ /	MP		1331/2025

121	D-CRLMC/14575/2025 CRLMC/ /	TUSHAR KUMAR PATNAIK MP	RABINDRA NATH PRUSTY	1331/2025
122	D-CRLMC/1847/2024 CRLMC/383/2024	PADMANAVA MOHAPATRA MP		1332/2025
123	D-CRLMC/1847/2024 CRLMC/383/2024	PADMANAVA MOHAPATRA MP		1333/2025
124	D-CRLMC/14611/2025 CRLMC/ /	M. MADHUSUDAN REDDY MP	MANOJ KUMAR MOHANTY	1334/2025
125	D-CRLA/299/2016 CRLA/299/2016	PRADEEP KHUNTIA MP	MR.ARUN KUMAR DAS	1369/2025
126	D-CRLA/64/2019 CRLA/64/2019	DILIP KUMAR BARIK MP	PRAKASH CHANDRA DASH	1370/2025
127	D-CRLA/14521/2025 CRLA/ /	SANTOSH KUMAR NAIK MP	SHYAM SUNDAR CHHUALSINGH	1371/2025
128	D-CRLA/14521/2025 CRLA/ /	SANTOSH KUMAR NAIK MP	SHYAM SUNDAR CHHUALSINGH	1372/2025
129	D-CRLA/36459/2024 CRLA/1252/2024	SUBASH NAIK MP	BIKASH MISHRA	1373/2025
130	D-CRLA/14541/2025 CRLA/ /	SAHADEV JAYAPURIA MP	BHARATI DASH	1374/2025
131	D-CRLA/14541/2025 CRLA/ /	SAHADEV JAYAPURIA MP	BHARATI DASH	1375/2025
132	D-CRLA/14556/2025 CRLA/ /	ULLASH BHOI MP	SAPAN KUMAR LENKA	1376/2025
133	D-CRLA/14556/2025 CRLA/ /	ULLASH BHOI MP	SAPAN KUMAR LENKA	1377/2025
134	D-CRLA/14581/2025 CRLA/ /	DAITRAI BEHERA MP	LALATENDU SAMANTARAY	1378/2025
135	D-CRLA/14581/2025 CRLA/ /	DAITRAI BEHERA MP	LALATENDU SAMANTARAY	1379/2025
136	D-CRLA/14592/2025 CRLA/ /	ANIL SAHU MP	BHABANI SHANKAR DASPARIDA	1380/2025
137	D-CRLA/14592/2025 CRLA/ /	ANIL SAHU MP	BHABANI SHANKAR DASPARIDA	1381/2025
138	D-CRLA/14606/2025 CRLA/ /	DRONA PAHARIA MP	GYANENDRA CHANDRA SWAIN	1382/2025
139	D-CRLA/14606/2025 CRLA/ /	DRONA PAHARIA MP	GYANENDRA CHANDRA SWAIN	1383/2025
140	D-CRLA/14606/2025 CRLA/ /	DRONA PAHARIA MP	GYANENDRA CHANDRA SWAIN	1384/2025
141	D-WA/20214/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2451/2025
142	D-WA/20214/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2452/2025
143	D-WA/20216/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2453/2025
144	D-WA/20216/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2454/2025
145	D-WA/20264/2025 WA/ /	ICAR AGRICULTURE TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR-ATARI), KOLKATA MP		2455/2025
146	D-WA/20270/2025 WA/ /	CASHINO TUDU MP	SHAKTI DATTA TRIPATHY	2456/2025
147	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	2457/2025
148	D-WA/20257/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2458/2025
149	D-WA/20257/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2459/2025
150	D-WA/20257/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2460/2025
151	D-WA/20334/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2461/2025
152	D-WA/20334/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	

	WA/ /	MP		2462/2025
153	D-WA/20334/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2463/2025
154	D-WA/20335/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2464/2025
155	D-WA/20335/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2465/2025
156	D-WA/20335/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2466/2025
157	D-WA/20447/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2467/2025
158	D-WA/20447/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2468/2025
159	D-WA/20447/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2469/2025
160	D-WP(C)/37331/2024	DEBAKI BHATRA	NEELAKANTHA PANDA	
	WP(C)/21807/2024	MP		8298/2025
161	D-WP(C)/20211/2025	AKSHAYA KUMAR RAY	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		8299/2025
162	D-WP(C)/20221/2025	SANJEEB KUMAR MISHRA	SUBRAT KUMAR KAR	
	WP(C)/13763/2025	MP		8300/2025
163	D-WP(C)/16766/2025	ODISHA ASSEMBLY OF SMALL AND MEDIUM ENTERPRISES TO TACKLE		
	WP(C)/12930/2025	MP		8301/2025
164	D-WP(C)/20227/2025	DR. LOPAMUDRA NANDA	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		8302/2025
165	D-WP(C)/20229/2025	ALOK KUMAR NAIK	TAMANNA PATNAIK	
	WP(C)/13806/2025	MP		8303/2025
166	D-WP(C)/16528/2025	DR. MOHAN CHARAN MOHANTY	SANJIB MOHANTY	
	WP(C)/11352/2025	MP		8304/2025
167	D-WP(C)/11167/2025	ROMANCHA ROHIDAS		
	WP(C)/9337/2025	MP		8305/2025
168	D-WP(C)/20239/2025	JAYSHREE SINGHDEO	ABHISHEK DASH	
	WP(C)/13820/2025	MP		8306/2025
169	D-WP(C)/20242/2025	HARA DIGAL	TRILOCHAN NANDA	
	WP(C)/13881/2025	MP		8307/2025
170	D-WP(C)/20241/2025	MITHUN DIGAL	TRILOCHAN NANDA	
	WP(C)/ /	MP		8308/2025
171	D-WP(C)/20243/2025	ABHI DIGAL	TRILOCHAN NANDA	
	WP(C)/13877/2025	MP		8309/2025
172	D-WP(C)/20244/2025	PITAR DIGAL	TRILOCHAN NANDA	
	WP(C)/13879/2025	MP		8310/2025
173	D-WP(C)/20245/2025	ABHAYA DIGAL	TRILOCHAN NANDA	
	WP(C)/13880/2025	MP		8311/2025
174	D-WP(C)/8947/2025	NIRUPAMA MOHAPATRA	NIHAL RATH	
	WP(C)/6691/2025	MP		8312/2025
175	D-WP(C)/8937/2025	SABITA PRADHAN	NIHAL RATH	
	WP(C)/6661/2025	MP		8313/2025
176	D-WP(C)/9986/2025	SUJATA MISHRA	LAXMIKANTA MOHANTY	
	WP(C)/7129/2025	MP		8314/2025
177	D-WP(C)/20248/2025	KRUSHNA JIBAN DASH	MANOJ KUMAR MOHANTY	
	WP(C)/13843/2025	MP		8315/2025
178	D-WP(C)/20248/2025	KRUSHNA JIBAN DASH	MANOJ KUMAR MOHANTY	
	WP(C)/13843/2025	MP		8316/2025
179	D-WP(C)/20250/2025	SAMSAN DIGAL	TRILOCHAN NANDA	
	WP(C)/13882/2025	MP		8317/2025
180	D-WP(C)/20224/2025	ABINASH TRIPATHY	SRINIVAS MOHANTY	
	WP(C)/ /	MP		8318/2025
181	D-WP(C)/9324/2021	MRUNMAYA KUMAR SENAPATI		
	WP(C)/9324/2021	MP		8319/2025
182	D-WP(C)/292/2025	LEENA MISHRA		
	WP(C)/639/2025	MP		8320/2025
183	D-WP(C)/20007/2025	SANDIP RANJAN SAHOO	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		8321/2025

184	D-WP(C)/17630/2025 WP(C)/11909/2025	M/S BVG INDIA LIMITED, MAHARASTRA MP	SUKANTA KUMAR DALAI	8322/2025
185	D-WP(C)/20238/2025 WP(C)/13872/2025	PRASANTA KUMAR DASH MP	KISHORE KUMAR MISHRA	8323/2025
186	D-WP(C)/44884/2024 WP(C)/26541/2024	RADHA GOBINDA PADHEE MP	RABINDRA NATH DEBATA	8324/2025
187	D-WP(C)/20272/2025 WP(C)/ /	DIPTIMAYEE TRIPATHY MP	SUBHADUTTA ROUSTRAY	8325/2025
188	D-WP(C)/20279/2025 WP(C)/ /	RENU PRAVA MOHANTY MP	SAIBRATA RATH	8326/2025
189	D-WP(C)/20284/2025 WP(C)/ /	PRAMOD KHUNTIA MP	DEBENDRA KUMAR DHAR	8327/2025
190	D-WP(C)/20263/2025 WP(C)/ /	MANJULATA PANIGRAHI MP	KULDEEP MOHANTY	8328/2025
191	D-WP(C)/5905/2025 WP(C)/4673/2025	NARAYAN PATRA MP		8329/2025
192	D-WP(C)/18078/2025 WP(C)/12098/2025	JITENDRA KUMAR PATTNAIK MP		8330/2025
193	D-WP(C)/6741/2021 WP(C)/6741/2021	BIJAY KRISHNA MISHRA MP	MANOJA KUMAR KHUNTIA	8331/2025
194	D-WP(C)/13539/2025 WP(C)/9931/2025	SCHOOL MANAGING COMMITTEE OF GOVERNMENT MP	MANOJ KUMAR MOHANTY (2)	8332/2025
195	D-WP(C)/13539/2025 WP(C)/9931/2025	SCHOOL MANAGING COMMITTEE OF GOVERNMENT MP	MANOJ KUMAR MOHANTY (2)	8333/2025
196	D-WP(C)/20296/2025 WP(C)/ /	FAKIR MOHAN PANDA MP	MANOJ KUMAR MOHANTY (2)	8334/2025
197	D-WP(C)/11901/2025 WP(C)/8510/2025	ABANI KUMAR PATRA MP	R.N.MISHRA	8335/2025
198	D-WP(C)/11901/2025 WP(C)/8510/2025	ABANI KUMAR PATRA MP	SWAGAT KUMAR SAHU	8336/2025
199	D-WP(C)/20298/2025 WP(C)/13887/2025	RUPALI PATTANAYAK MP	ARUN KUMAR PATRA	8337/2025
200	D-WP(C)/16026/2025 WP(C)/10923/2025	RANJITA DAS MP	TAPAN KUMAR BISWAL	8338/2025
201	D-WP(C)/20300/2025 WP(C)/ /	FAKIR MOHAN PANDA MP	MANOJ KUMAR MOHANTY (2)	8339/2025
202	D-WP(C)/16026/2025 WP(C)/10923/2025	RANJITA DAS MP	SAROJ KUMAR PADHY	8340/2025
203	D-WP(C)/20302/2025 WP(C)/ /	FAKIR MOHAN PANDA MP	MANOJ KUMAR MOHANTY (2)	8341/2025
204	D-WP(C)/38673/2023 WP(C)/38673/2023	DEEPAK SINGH MP	BINAYAK MOHAPATRA	8342/2025
205	D-WP(C)/8769/2025 WP(C)/8381/2025	M/S SUBAS NUTRITION PRIVATE LIMITED MP	GOPIALAKSHAD JENA	8343/2025
206	D-WP(C)/12308/2021 WP(C)/12308/2021	KRUPASINDHU MUDULI MP	SURYA NARAYAN PATNAIK	8344/2025
207	D-WP(C)/12305/2021 WP(C)/12305/2021	KRUPASINDHU MUDULI MP	SURYA NARAYAN PATNAIK, M/S.SUSANTA KU.DASH, A.K.OTTA, S.D	8345/2025
208	D-WP(C)/20265/2025 WP(C)/ /	THAKURA TUDU MP	KULDEEP MOHANTY	8346/2025
209	D-WP(C)/17630/2025 WP(C)/11909/2025	M/S BVG INDIA LIMITED, MAHARASTRA MP	SATYA SINDHU KASHYAP	8347/2025
210	D-WP(C)/20309/2025 WP(C)/ /	S.K. COMMUNICATIONS PRIVATE LIMITED MP	ABINASH ACHARYA	8348/2025
211	D-WP(C)/20310/2025 WP(C)/ /	PRATIMA SAHU MP	JANMEJAYA KATIKIA	8349/2025
212	D-WP(C)/15824/2018 WP(C)/15824/2018	MAHENDRA TANDI MP	M/S.HIMANSU SEKHAR MISHRA	8350/2025
213	D-WP(C)/20268/2025 WP(C)/ /	BHABANI SHANKAR MOHANTA MP	KULDEEP MOHANTY	8351/2025
214	D-WP(C)/20313/2025 WP(C)/ /	MAYADHAR NAIK MP	SURESH KUMAR JENA	8352/2025
215	D-WP(C)/14783/2025	SHREE SIDHI VINAYAK BUILTCON PVT. LTD. MP	SUDHAKARAN SUBUDHI	

	WP(C)/11570/2025	MP		8353/2025
216	D-WP(C)/18004/2021 WP(C)/18004/2021	RANJAN KUMAR CHHATOI MP	SASWATI MOHAPATRA	8354/2025
217	D-WP(C)/20314/2025 WP(C)/ /	MALATI SWAIN MP	SURESH KUMAR JENA	8355/2025
218	D-WP(C)/20317/2025 WP(C)/ /	MANDAKINI DAS MP	SURESH KUMAR JENA	8356/2025
219	D-WP(C)/20319/2025 WP(C)/ /	BHIMSEN MANGARAJ MP	SURESH KUMAR JENA	8357/2025
220	D-WP(C)/20324/2025 WP(C)/ /	SUNIL KUMAR MAHAPATRA MP	SOHAN MISHRA	8358/2025
221	D-WP(C)/20328/2025 WP(C)/ /	BJEM PARENTS ASSOCIATION, KHORDHAAMIYA KUMAR MOHANTY (A) MP		8359/2025
222	D-WP(C)/20329/2025 WP(C)/13886/2025	GOPAL PRADHAN MP	NIRANJAN LENKA	8360/2025
223	D-WP(C)/16438/2025 WP(C)/12138/2025	MITA SAHOO MP	NRUSINGH CH. ROUT	8361/2025
224	D-WP(C)/20332/2025 WP(C)/ /	SIBA PRASAD SAHU MP	CHANDAN SAMANTARAY	8362/2025
225	D-WP(C)/20339/2025 WP(C)/ /	RAMAMANI DEVI MP	AKSHAYA KUMAR JENA	8363/2025
226	D-WP(C)/20340/2025 WP(C)/ /	JUGAL KISHORE PANDA MP	AKSHAYA KUMAR JENA	8364/2025
227	D-WP(C)/20316/2025 WP(C)/ /	SARBESWAR MANDAL MP	RAMAKANTA PANDA	8365/2025
228	D-WP(C)/20343/2025 WP(C)/ /	LAXMINARAYAN SAHOO MP	BIJAY KUMAR MISHRA	8366/2025
229	D-WP(C)/20347/2025 WP(C)/ /	SUMANI PATABANDHA MP	BISHNU BRATA SINGH	8367/2025
230	D-WP(C)/20320/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	8368/2025
231	D-WP(C)/20255/2025 WP(C)/ /	M/S. GANGADHAR JENA MP	SIDHANT DWIBEDI	8369/2025
232	D-WP(C)/20351/2025 WP(C)/ /	PADMABATI SABAT MP	SIDDHANT SARANGI	8370/2025
233	D-WP(C)/20356/2025 WP(C)/ /	PADMANABHA BARIK MP	GYANA RANJAN MAHAPATRA	8371/2025
234	D-WP(C)/20359/2025 WP(C)/ /	BASANTI MOHANTY MP	SUBHRANSU BHUSAN MOHANTY	8372/2025
235	D-WP(C)/20362/2025 WP(C)/ /	SANATAN BARIK MP	GYANA RANJAN MAHAPATRA	8373/2025
236	D-WP(C)/20365/2025 WP(C)/ /	DEBENDRA BARIK MP	GYANA RANJAN MAHAPATRA	8374/2025
237	D-WP(C)/20367/2025 WP(C)/ /	M/S EXECUTIVE SECURITY SERVICE PRIVATE LIMITED MP	PRANAM K SAHOO	8375/2025
238	D-WP(C)/20271/2025 WP(C)/ /	GAJENDRA NATH MURMU MP	KULDEEP MOHANTY	8376/2025
239	D-WP(C)/14626/2025 WP(C)/10105/2025	KABITANJALI MUND MP	BHAWANI SANKAR PANIGRAHI	8377/2025
240	D-WP(C)/14626/2025 WP(C)/10105/2025	KABITANJALI MUND MP	SAROJ KUMAR PADHY	8378/2025
241	D-WP(C)/20384/2025 WP(C)/ /	PRADEEP KUMAR DASH MP	SAIBRATA RATH	8379/2025
242	D-WP(C)/18741/2025 WP(C)/12865/2025	SUBRAT KUMAR PADHY MP	NIHAL RATH	8380/2025
243	D-WP(C)/17605/2025 WP(C)/ /	M/S. BALAJI MOTORS, BOLANGIR MP	BIBHUDATTA PANDA	8381/2025
244	D-WP(C)/20389/2025 WP(C)/ /	SUBASH CHANDRA SAHOO MP	SAIBRATA RATH	8382/2025
245	D-WP(C)/20390/2025 WP(C)/ /	SABITA SAHU MP	KOUSIK ANANDA GURU	8383/2025
246	D-WP(C)/15362/2025 WP(C)/11452/2025	MANAS KUMAR NAYAK MP	JEEVANJYOTI MOHANTY	8384/2025

247	D-WP(C)/20395/2025 WP(C)/ /	M/S. NRUSINH CHARAN SAHU, DHENKANAKAJAL SAHOO MP		8385/2025
248	D-WP(C)/20396/2025 WP(C)/ /	BASUDEV PRADHAN MP	SUBAS CHANDRA DAS	8386/2025
249	D-WP(C)/44159/2024 WP(C)/28070/2024	NIRANJAN DAS MP	AKSHAYA KUMAR NAYAK	8387/2025
250	D-WP(C)/20404/2025 WP(C)/ /	PRADIPTA KUMAR NAYAK MP	HRUDANANDA MOHAPATRA	8388/2025
251	D-WP(C)/20378/2025 WP(C)/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	8389/2025
252	D-WP(C)/20405/2025 WP(C)/ /	GOLAPI PATRA @ GOLAPI BHUYAN MP	BISWAJIT RANJAN TRIPATHY	8390/2025
253	D-WP(C)/20407/2025 WP(C)/ /	ACHYUTA DAS @ ACHYUTANANDA DAS MP	BISWAJIT RANJAN TRIPATHY	8391/2025
254	D-WP(C)/20406/2025 WP(C)/ /	SUKANTI NAIK MP	BISHNU PRASAD SARANGI	8392/2025
255	D-WP(C)/20409/2025 WP(C)/ /	SRI CHAKRADHAR RANASINGH MP	AMITABH MISHRA	8393/2025
256	D-WP(C)/20410/2025 WP(C)/ /	SANJIB KUMAR SHANDHA MP	BISWAJIT RANJAN TRIPATHY	8394/2025
257	D-WP(C)/20412/2025 WP(C)/ /	SUMAN SEKHAR MAHANKUDA MP	SUBHADUTTA ROURAY	8395/2025
258	D-WP(C)/20414/2025 WP(C)/ /	DURGA PRASAD MAHANA @ DURGA PRASAD MAHANA MP	BISWAJIT RANJAN TRIPATHY	8396/2025
259	D-WP(C)/20421/2025 WP(C)/ /	BIRENDRA SAHU @ BINOD SAHU MP	BISWAJIT RANJAN TRIPATHY	8397/2025
260	D-WP(C)/20428/2025 WP(C)/ /	RAMESH BADI MP	BISWAJIT RANJAN TRIPATHY	8398/2025
261	D-WP(C)/20434/2025 WP(C)/ /	HRUDANANDA KHETI MP	BISWAJIT RANJAN TRIPATHY	8399/2025
262	D-WP(C)/20430/2025 WP(C)/ /	SGT DHANANJAY JENA (RETD) MP	SAMARENDRA BEURA	8400/2025
263	D-WP(C)/20433/2025 WP(C)/ /	BANI SHATABDI DASH MP	DR. BINODA KUMAR MISHRA	8401/2025
264	D-WP(C)/20452/2025 WP(C)/ /	SC AND ST MILIT MANCH, ODISHA BARANGARAKHESH BEHERA MP		8402/2025